

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.08.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 290 of 2020	Girish Baduni Vs. Punjab National Bank & Anr.	Indresh Upadhyay	Avinash Mohapatra-R1 Amol Vyas-R2
2.	Comp. App. (AT) (Ins) No. 448 of 2020	S. Uma Devi Vs. M. Visvesvaraya Co-operative Ltd.	Vipul Kumar	
3.	Comp. App. (AT) (Ins) No. 558 of 2020	Indian Overseas Bank Vs. Arvind Kumar, Resolution Professional/Liquidator Richa Industries Ltd.	Rakesh Gupta	Atul V Sood Nalini-R1
4.	Comp. App. (AT) No. 317 of 2019	Abhishek Sharad Vs. Registrar of Companies, West Bengal	Soma Samantarai	Sumit Kumar Jaiswal
5.	Comp. App. (AT) No. 99 of 2020	Urmila Ray & Anr. Vs. Seth Chemical Works Pvt. Ltd. & Ors.	Ashish Choudhary	Rahul Malhotra-R1 & R3 Shaunak Mitra-R5 & R5

For Hearing (Part Heard)

6.	Comp. App. (AT) (Ins) No. 995 of 2019 & I.A No 179 of 2020	S.S. Natural Resources Pvt. Ltd. Vs. Ramsarup Industries Ltd. & Ors. With	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP
7.	Comp. App. (AT) (Ins) No. 988 of 2019	Pegasus Assets Reconstruction Pvt. Ltd. Vs. Kshitiz Chhawchharia (RP) & Ors. With	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
8.	Comp. App. (AT) (Ins) No. 1039 of 2019	Aashish Jhunjhunwala & Ors. Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd. & Ors. With	Raka Bejoy phookan Neha Tandon	Rony O. John-R2 Dinkar Singh-R3 Kshitiz Chhawchharia-RP

9.	Comp. App. (AT) (Ins) No. 1124 of 2019	Aashish Jhunjhunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. With	Neha Tandon	
10.	Comp. App. (AT) (Ins) No. 1125 of 2019	Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr. With	R.B. Phookan	Abhirup Dasgupta- R2
11.	Comp. App. (AT) (Ins) No. 1159 of 2019	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr. With	Santanu Ghosh.	Deep Roy.
12.	Comp. App. (AT) (Ins) No. 1242 of 2019	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors. With	Varsha Banerjee	Dinkar Singh Deep Roy-RP Kumar Mihir-R4
13.	Comp. App. (AT) (Ins) No. 468 of 2020	Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd.	Sonia Dube	Smriti Churiwal

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar